

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

(Office of the Registrar General at Jammu)

Subject: Surrender of the Certificate of Enrollment as an Advocate.

NOTIFICATION

No: 582 of 2026/RG/LP

Dated: 24.02.2026

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocates, therefore the same are suspended from the date(s) shown against each:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Anamika Angral D/O Suresh Kumar Angral R/O H.No.2, Lane No.6 Ext., Greater Kailash, Tehsil & District Jammu	20.02.2026	JK-263/2021 Dt.02.07.2021 (Absolute)
2	Aushi D/O Kranti Bushan R/O H. No.1/111, Arjun Nagar, Janipur, Jammu	20.02.2026	JK-15/13 Dt.20.02.2013 (Absolute)
3	Mohmad Saleem Wani, S/O Gh. Mohmad Wani, R/O Qayoom Colony Rawalpora, Srinagar	21.02.2026	1959-B/99 Dt.25.05.1999 (Absolute)

By Order.


Assistant Registrar (L.P.)
High Court Main Wing, Jammu

No: 9893-908 RG/LP

Dated: 24.02.2026

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu/Srinagar.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu/Srinagar.
5. President District Bar Association, Jammu/Srinagar.
6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of the concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Notifications file for record.
10. Mr/Ms. _____for information.


Assistant Registrar (L.P.)